

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1398  
ANSWERED ON:04.03.2011  
BANKING LICENCES  
Bais Shri Ramesh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government / RBI has completed the process of framing guidelines/eligibility criteria for issuing fresh banking licences to new companies and industrial houses;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the new companies and industrial houses which have been issued banking licence in the recent past;
- (d) whether the Government / RBI has held discussions with the public Sector Banks in this regard; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (Shri Namo Narain Meena)

(a) to (e): The final guidelines on licencing of new banks in private sector have not yet been issued by Reserve Bank of India (RBI). RBI has informed that the draft guidelines are under preparation which would be placed in RBI website shortly for public comments. Thereafter the final guidelines will be issued and applications from the interested parties will be invited for issuing banking licences.